

DAILY BOARD
H.H.J. SMT. S.J. GHARAT

C.R. NO.33

DATE : 20-07-2020

Sr. No.	Case No.	Parties Name	Stage	Next Date
1	POCSO SPL CASE 100451/2015	The State Agripada Police Station Vs Abdul Kadir Wahid Khan	R/E PH	
2	POCSO SPL CASE 100352/2017	R.C.F. POLICE STATION Vs SACHIN SAKHARAM CHAUGULE	R/E PH	
3	POCSO SPL CASE 100406/2014	POCSO SPL CASE 100406/2014	Hearing	
4	POCSO SPL CASE 100222/2018	The State of Vakola Police Station Vs Raja Ramwal Sahani	Order on Exh.	
5	BAIL APPL POCSO 100867/2020	Nikolas Kayjitan Danis Vs STATE GOVERNMENT RCF P.Stn	Reply/Say	
6	BA (Exh.3) in POCSO 315/19	The State of Maharashtra - Navghar Police Station Vs Satish Jalinder shinde	Hearing	
7	BA (Exh.18) in SC 467/18	The State of Park Site Police Station Vs Samshuddin Habibullah Shaikh @ Babla and Other 1	Hearing/ Order	
8	BAIL APPL POCSO 100877/2020	ROHIT WAMAN JADHAV Vs THE STATE GOVANDI POLICE STATAION	Appearance	